

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1265 TO BE ANSWERED ON: 06.02.2026

Strengthening of Fertilizer Quality Control Laboratories

1265. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the detailed list of Fertilizer Testing Laboratories presently functioning in the country, State/UT-wise, including those in Andhra Pradesh, along with their sanctioned sample testing capacity;
- (b) the details of the total funds approved, released and utilised for strengthening/modernisation of these laboratories during the last five years, year-wise, State-wise and laboratory-wise;
- (c) the total number of fertilizer samples tested by the said laboratories during the last five years, year-wise, State-wise and laboratory-wise indicating the number of samples found substandard/spurious, if any; and
- (d) the details of sanctioned manpower, vacancies and steps taken to fill up vacancies in the said laboratories, along with measures taken to ensure timely testing and quality enforcement across the country?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a): The list of State wise Fertilizer Testing Laboratories along with their sanctioned sample testing capacity during 2024-25 as received from Central Fertilizer Quality Control & Training Institute (CFQC&TI) under Department of Agriculture and Farmers Welfare (DA&FW) is attached as **Annexure-A**.

(b): The details of the total funds approved, released and utilised for strengthening/modernisation of these laboratories during the last five years is attached as **Annexure-B**.

(c): The details of total number of fertilizer samples tested by the said laboratories during the last five years indicating the number of samples found substandard/spurious is attached as **Annexure-C**.

(d): The matter pertaining to details of sanctioned manpower, vacancies & steps taken to fill up vacancies in the said laboratories vary from State to State wherein the State Governments are empowered to decide the target of the lab, sanctioned staff, the procedure to fill up the vacancies.

For timely testing of fertilizers, the Department of Agriculture and Farmers Welfare (DA&FW) has notified Fertilizer Control Order, 1985 wherein testing protocol, time limit for analysis equipment for labs are prescribed and all laboratories notified by Central Government & State Government are bound to follow similar testing protocol for analysis of fertilizers. As on date there are 84 Notified Laboratories wherein 04 by Central Government & 80 by State Governments.

Towards quality enforcement across the country, the Department of Agriculture and Farmers Welfare (DA&FW), Government of India and State Governments have formulated parameters/provisions to check the quality of fertilizers produced/imported/sold in the country including detection of adulteration. In this regard, the Government of India and State Governments appoints Fertilizer Inspectors under Fertilizer Control Order, 1985 to check/ensure the quality of fertilizers distributed to the farmers of the country. The Fertilizer Inspectors are empowered to enter upon and search any premises where any fertilizer is manufactured/imported or stored or exhibited for sale, if the Inspectors have reason to believe that any fertilizer has been manufactured/imported/sold/offered for sale, stored, exhibited for sale or distributed contrary to the provisions of the order. The Inspectors could draw samples of any fertilizers as per procedure prescribed for testing of quality of fertilizers so that quality product could be supplied to the farmers.

The penalty provisions for violating the Quality Control including administrative or legal actions are also framed. The penalties of contravention of the Fertilizer Control Order, 1985 is imprisonment from three months or less than three months to seven years with or without fine. The penalty provisions are defined in the Essential Commodities Act, 1955.

Annexure-A

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question no. 1265 for answering on 06.02.2026

STATE WISE AND LOCATION WISE ANNUAL CAPACITY OF LABORATORY 2024-25				
Sr. No	Name of State	Laboratory location	Total Analytical Capacity	Capacity
1	Assam (1)	Ulubari	500	500
2	Bihar (1)	Patna	4800	4800
3	Jharkhand (1)	Ranchi	1500	1500
4	Odisha (4)	1. Bhubaneswar	11000	5500
		2. Sambalpur		2500
		3. Rayagada		3000
		4. Bahrampur		0
5	West Bengal (3)	1. Kolkata	5136	3000
		2. Berhampur		1200
		3. Midnapur		936
6	Mizoram (1)	Aizawal	250	250
7	Tripura (1)	Agartala	500	500
8	Haryana (3)	1.Karnal	5100	1700
		2.Hisar		1700
		3.Rohtak		1700
9	Himachal Pradesh (3)	1. Sundarnagar	2000	660
		2. Hamirpur		805
		3. Shimla		535
10	Jammu & Kashmir (2)	1. Srinagar	1450	600
		2. Jammu		850
11	Punjab (2)	1.Ludhiana	3600	2000
		2.Faridkot		1600
12	Uttar Pradesh (4)	1. Meerut	12000	2989
		2. Varanasi		3021
		3. Lucknow		5038
		4. Rahmankhera, Lucknow		952
13	Uttarakhand (2)	1.Udhamsinghnagar	500	250
		2.Dehradun		250
14	Andhra Pradesh (3)	1. Anantpur	10500	3500
		2. Bapatla		3500
		3. Tadepalligudam		3500
15	Telangana (2)	1. Hyderabad	9000	4500

		2. Warangal		4500
16	Karnataka (7)	1. Bangaluru	18000	2950
		2. Belthangady		1000
		3. Dharwad		2700
		4. Gangavati		2950
		5. Davangere		2950
		6. Mandya		2750
		7. Belagavi		2700
17	Kerala (2)	1. Thiruvananthapuram	5000	2500
		2. Pattambi		2500
18	Puducherry (1)	1. Pondicherry	700	700
19	Tamilnadu (14)	1. Coimbatore	19600	2501
		2. Kovilpatti		797
		3. Madurai		1987
		4. Tiruchirapalli		1591
		5. Paramkudi		1193
		6. Kancheepuram		1987
		7. Dindigul		1193
		8. Villupuram		1193
		9. Salem		1193
		10. Dharampu		1193
		11. Kumbakonam		1193
		12. Thiruvarur		1193
		13. Nagercoil		1193
		14. Ooty		1193
20	Gujarat (4)	1. Gandhinagar	16500	5000
		2. Junagarh		5000
		3. Bardoli		5000
		4. Nadiad		1500
21	Madhya Pradesh (6)	1. Jabalpur	18000	3000
		2. Bhopal		3000
		3. Gwalior		3000
		4. Indore		3000
		5. Sagar		3000
		6. Ujjain		3000
22	Chattishgarh (1)	Raipur	3000	3000
23	Maharashtra (5)	1. Pune	22100	4850
		2. Amravati		4850
		3. Aurangabad		4850
		4. Nashik		4850
		5. Kohlapur		2700
24	Rajashtan (7)	1. Jaipur	15000	3000
		2. Jodhpur		2000
		3. Udaipur		2000
		4. Bharatpur		2000

		5. Ajmer		2000
		6. Kota		2000
		7. Sriganganagar		2000
25	Central Labs (GOI) (4)	1. Faridabad (HQ)	2500	1000
		2. Chennai (Reg. Lab)		500
		3. Navi Mumbai (Reg. Lab)		500
		4. Kalyani (Reg. Lab)		500
Total All India		84 Labs	188236	188236

Annexure-B

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question no. 1265 for answering on 06.02.2026

State-Wise Status of Fund Allocation, Released and Expenditure Under Soil Health & Fertility (SH&F) of Rashtriya Krishi Vikas Yojana (RKVY) 2020-21 to 2025-26																
SI N O.	Name of the State	2020-21			2021-22			2022-23			2023-24			2024-25		
		Alloca ted	Relea sed	Expendi ture	Alloca ted	Relea sed	Expendi ture	Alloca ted	Relea sed	Expendi ture	Alloca ted	Relea sed	Expendi ture	Alloca ted	Relea sed	Expendi ture
1	Andaman & Nicobar	0.11	0.00	0.00	0.00	0.00	0.00	0.27	0.00	0.00	0.73	0.18	0.00	0.00	0.00	0.00
2	Andhra Pradesh	8.92	8.92	0.00	1.68	0.00	0.00	4.37	0.00	0.00	9.52	4.20	4.20	8.81	8.81	0.00
3	Arunachal Pradesh	5.18	4.69	4.69	2.03	0.00	0.00	4.59	0.00	0.00	1.18	0.31	0.31	1.09	0.81	0.00
4	Assam	24.21	16.21	16.21	0.00	0.00	0.00	8.02	0.00	0.00	16.13	13.52	0.00	20.16	21.90	0.00
5	Bihar	18.28	6.85	6.85	4.05	0.00	0.00	12.41	3.10	3.10	6.83	12.71	12.68	6.32	10.30	0.00
6	Chhattisgarh	6.87	3.02	3.02	0.00	0.00	0.00	5.80	0.00	0.00	5.05	3.86	3.86	4.67	4.67	0.00
7	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	Goa	0.86	0.00	0.00	2.16	0.00	0.00	1.16	0.00	0.00	1.24	0.00	0.00	1.15	1.03	0.00
9	Gujarat	8.94	3.69	3.69	0.00	0.08	0.08	3.32	0.00	0.00	6.61	6.05	6.05	6.12	4.04	0.00
10	Haryana	18.44	0.53	0.53	1.17	0.00	0.00	12.21	4.54	4.54	4.55	3.04	0.00	4.21	3.00	0.00
11	Himachal Pradesh	8.27	4.54	4.54	0.00	0.00	0.00	1.03	0.26	0.26	1.92	0.48	0.00	1.78	1.44	0.00
12	Jammu & Kashmir	11.85	5.92	5.92	2.95	0.00	0.00	17.06	0.00	0.00	1.73	1.73	0.00	1.60	0.80	0.00
13	Jharkhand	8.73	4.04	0.52	0.45	0.00	0.00	3.16	0.00	0.00	4.14	5.53	0.00	3.83	3.78	0.00
14	Karnataka	13.41	13.10	13.10	0.15	0.00	0.00	4.52	1.13	1.13	6.71	18.71	3.69	6.21	6.21	0.00
15	Kerala	1.89	0.00	0.00	0.00	0.00	0.00	5.70	0.00	0.00	4.10	0.07	0.07	3.79	2.36	0.00
16	Ladakh	1.57	0.78	0.78	0.12	0.00	0.00	1.76	0.00	0.00	0.35	0.09	0.00	0.32	0.08	0.00

17	Madhya Pradesh	17.39	3.35	3.35	0.00	0.00	0.00	83.78	20.94	20.94	32.16	14.43	14.43	29.75	18.59	0.00
18	Maharashtra	6.15	3.71	3.71	0.00	0.00	0.00	6.00	3.94	3.94	11.62	5.81	5.81	10.75	10.19	0.00
19	Manipur	8.30	5.36	5.36	0.00	0.00	0.00	0.69	0.52	0.52	1.78	0.95	0.00	1.65	0.42	0.00
20	Meghalaya	2.58	1.39	1.39	0.45	0.00	0.00	0.36	0.00	0.00	1.73	1.73	0.00	3.13	1.57	0.00
21	Mizoram	2.06	1.19	1.19	0.00	0.00	0.00	0.89	0.97	0.97	1.15	0.58	0.58	2.95	1.48	0.00
22	Nagaland	14.54	11.00	11.00	14.85	7.48	7.48	7.14	10.24	10.24	1.70	12.94	12.94	11.97	12.00	0.00
23	Odisha	16.04	13.09	13.09	0.00	0.00	0.00	8.26	0.00	0.00	6.68	6.68	6.68	6.18	6.09	0.00
24	Puducherry	0.46	0.04	0.04	0.00	0.00	0.00	0.83	0.00	0.00	0.40	0.10	0.00	0.40	0.20	0.00
25	Punjab	7.51	13.09	3.67	2.04	0.00	0.00	1.20	0.00	0.00	4.65	0.00	0.00	4.30	2.15	0.00
26	Rajasthan	11.26	13.28	8.53	0.00	0.00	0.00	2.88	0.00	0.00	8.71	2.00	2.00	8.06	1.93	0.00
27	Sikkim	0.65	0.50	0.50	0.00	1.20	1.20	2.17	1.67	1.67	0.88	3.25	3.25	3.01	2.04	0.00
28	Tamil Nadu	9.00	8.65	8.65	2.94	0.00	0.00	9.99	5.00	5.00	10.02	16.02	15.95	9.27	19.06	0.00
29	Telangana	2.50	0.00	0.00	1.20	0.00	0.00	1.52	0.00	0.00	6.96	0.00	0.00	6.44	3.22	0.00
30	Tripura	1.89	1.38	1.38	0.00	0.00	0.00	1.24	0.31	0.31	4.49	3.56	3.56	4.15	2.04	0.00
31	Uttar Pradesh	27.70	43.13	43.13	4.08	0.00	0.00	11.35	0.00	0.00	17.72	23.10	22.22	16.39	24.59	0.00
32	Uttarakhand	8.84	8.50	8.50	1.53	0.00	0.00	4.80	0.00	0.00	4.95	3.24	2.69	4.58	4.80	0.00
33	West Bengal	10.30	0.00	0.00	0.72	0.00	0.00	6.67	0.00	0.00	9.96	9.96	9.96	9.21	8.49	0.00
Total		284.66	199.95	173.33	42.57	8.76	8.76	235.13	52.62	52.62	196.35	174.83	130.93	202.25	188.09	0.00

Annexure-C

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question no. 1265 for answering on 06.02.2026

STATEWISE NUMBER OF FERTILISER QUALITY CONTROL LABORATORIES, ANALYSING CAPACITY AND SAMPLES ANALYSED 2020-21						
State / UT	No. Of Labs	Annual Analysing Capacity	No. of Samples Analysed		Capacity Utilisation (%)	Sample Non-Standard (%)
			Standard	Non-Standard		
Assam	1	500	423	5	84.60	1.20
Mizoram	1	250	0	0	0.00	0.00
Tripura	1	500	0	0	0.00	0.00
Jharkhand	1	1500	602	10	40.13	1.70
Bihar	1	4000	3487	82	87.20	2.40
Odisha	4	15000	6540	223	43.60	3.41
West Bengal	3	4500	3231	295	71.80	9.13
Total East & NER	12	26250	14283	615	54.41	4.31
Gujarat	3	15000	10247	135	68.31	1.32
Madhya Pradesh	6	15000	17301	1677	115.34	9.70
Chattishgarh	1	3000	2811	290	93.70	10.32
Maharashtra	5	22100	19200	1915	86.90	10.00
Rajasthan	7	15000	12570	177	83.80	1.41
Total West Zone	22	70100	62129	4194	88.63	6.80
Haryana	3	5100	2708	173	53.10	6.39
Himachal Pradesh	3	2000	2080	83	104.00	4.00
J&K	2	1450	803	4	55.40	0.50
Punjab	2	3600	3418	198	94.94	5.80
Uttar Pradesh	4	12000	11654	750	97.12	6.44
Uttarakhand	2	500	418	5	83.60	1.20
Total North Zone	16	24650	21081	1213	85.52	5.80
Andhra Pradesh	3	10500	10533	473	100.31	4.50
Karnataka	7	15800	12683	186	80.30	1.50
Kerala	2	5000	3425	142	68.50	4.15
Tamil Nadu	14	19600	19530	871	99.64	4.50
Telangana	2	9000	10320	211	114.70	2.04
Puducherry	1	700	402	2	57.40	0.50
Total South Zone	29	60600	56893	1885	93.90	3.31
Govt. Of India	4	8500	5141	718	60.50	14.00
Total All India	83	190100	159527	8625	83.92	5.41

STATEWISE NUMBER OF FERTILISER QUALITY CONTROL LABORATORIES, ANALYSING CAPACITY AND SAMPLES ANALYSED 2021-22						
State / UT	No. Of Labs	Annual Analysing Capacity	No. of Samples Analysed		Capacity Utilisation (%)	Sample Non-Standard (%)
			Standard	Non-Standard		
Assam	1	500	411	4	82.20	1.00
Bihar	1	4000	3302	68	82.60	2.10
Jharkhand	1	1500	545	7	36.33	1.30
Odisha	4	15000	5975	245	39.83	4.10
West Bengal	3	4900	2814	665	57.43	23.63
Mizoram	1	250	0	0	0.00	0.00
Tripura	1	500	508	7	101.60	1.40
Total East & NER	12	26650	13555	996	50.90	7.30
Gujarat	3	15000	9263	94	61.80	1.01
Madhya Pradesh	6	18000	16547	1624	91.93	9.80
Chattishgarh	1	3000	2417	141	80.60	5.80
Maharashtra	5	22100	18614	2342	84.20	12.60
Rajasthan	7	15000	17344	496	115.63	2.90
Total West Zone	22	73100	64185	4697	87.80	7.30
Haryana	3	5100	1901	105	37.30	5.52
Himachal Pradesh	3	2000	2129	78	106.50	3.70
J&K	2	1450	810	5	55.90	0.62
Punjab	2	3600	3571	183	99.20	5.10
Uttar Pradesh	4	12000	11078	808	92.30	7.30
Uttarakhand	2	500	220	7	44.00	3.20
Total North Zone	16	24650	19709	1186	80.00	6.00
Andhra Pradesh	3	10500	10485	374	99.90	3.60
Karnataka	7	14000	11142	227	79.60	2.00
Kerala	2	5000	4110	180	82.20	4.40
Tamil Nadu	14	19600	19779	730	100.91	3.70
Telangana	2	9000	11192	189	124.40	1.70
Puducherry	1	700	447	2	63.90	0.40
Total South Zone	29	58800	57155	1702	97.20	3.00
Govt. Of India	4	8500	5298	991	62.30	18.70
Total All India	83	191700	159902	9572	83.41	6.00

STATEWISE NUMBER OF FERTILISER QUALITY CONTROL LABORATORIES, ANALYSING CAPACITY AND SAMPLES ANALYSED 2022-23						
State / UT	No. Of Labs	Annual Analysing Capacity	No. of Samples Analysed		Capacity Utilisation (%)	Sample Non-Standard (%)
			Standard	Non-Standard		
Assam	1	500	423	5	84.60	1.20
Bihar	1	4000	5590	78	116.50	1.40
Jharkhand	1	1500	545	7	36.33	1.30
Odisha	4	11000	5896	109	53.60	1.85
West Bengal	3	5000	3358	747	67.20	22.20
Mizoram	1	250	0	0	0.00	0.00
Tripura	1	500	508	7	101.60	1.40
Total East & NER	12	23550	16320	953	69.30	5.80
Gujarat	3	15000	9263	94	61.80	1.01
Madhya Pradesh	6	18000	17647	1755	98.04	9.90
Chattishgarh	1	3000	2417	141	80.60	5.80
Maharashtra	5	22100	18614	2342	84.20	12.60
Rajasthan	7	15000	17344	496	115.63	2.90
Total West Zone	22	73100	65285	4828	89.31	7.40
Haryana	3	5100	1901	105	37.30	5.52
Himachal Pradesh	3	2000	2129	78	106.50	3.70
J&K	2	1450	1871	9	129.00	0.50
Punjab	2	3600	3571	183	99.20	5.10
Uttar Pradesh	4	12000	11078	808	92.30	7.30
Uttarakhand	2	500	423	20	84.60	4.70
Total North Zone	16	24650	20973	1203	85.10	5.70
Andhra Pradesh	3	10500	10485	374	99.90	3.60
Karnataka	7	18000	14458	343	80.30	2.40
Kerala	2	5000	4110	180	82.20	4.40
Tamil Nadu	14	19600	19779	730	100.91	3.70
Telangana	2	9000	11192	189	124.40	1.70
Puducherry	1	700	417	2	59.60	0.50
Total South Zone	29	62800	60441	1818	96.20	3.00
Govt. Of India	4	2500	3356	572	134.20	17.00
Total All India	83	186600	166375	9374	89.20	5.60

STATEWISE NUMBER OF FERTILISER QUALITY CONTROL LABORATORIES, ANALYSING CAPACITY AND SAMPLES ANALYSED 2023-24						
State / UT	No. Of Labs	Annual Analysing Capacity	No. of Samples Analysed		Capacity Utilisation (%)	Sample Non-Standard (%)
			Standard	Non-Standard		
Assam	1	500	324	5	64.80	1.50
Bihar	1	4800	5235	27	109.10	0.50
Jharkhand	1	1500	369	2	24.60	0.50
Odisha	4	11000	6493	108	59.00	1.70
West Bengal	3	5136	2824	535	55.00	18.90
Mizoram	1	250	58	2	23.20	3.40
Tripura	1	500	490	9	98.00	1.80
Total East & NER	12	23686	15793	688	66.70	4.40
Gujarat	4	16500	18935	413	114.80	2.20
Madhya Pradesh	6	18000	17165	1370	95.40	8.00
Chattishgarh	1	3000	5326	170	177.50	3.20
Maharashtra	5	22100	19150	2635	86.70	13.80
Rajasthan	7	15000	15311	383	102.10	2.50
Total West Zone	23	74600	75887	4971	101.73	6.60
Haryana	3	5100	2326	60	45.60	2.60
Himachal Pradesh	3	2000	2061	82	103.10	4.00
J&K	2	1450	1645	12	113.40	0.70
Punjab	2	3600	3856	163	107.10	4.20
Uttar Pradesh	4	12000	11495	823	95.80	7.20
Uttarakhand	2	500	302	10	60.40	3.30
Total North Zone	16	24650	21685	1150	88.00	5.30
Andhra Pradesh	3	10500	13805	392	131.50	2.80
Karnataka	7	18000	13356	185	74.20	1.40
Kerala	2	5000	4254	265	85.10	6.20
Tamil Nadu	14	19600	19810	739	101.10	3.70
Telangana	2	9000	11011	197	122.30	1.80
Puducherry	1	700	471	7	67.30	1.50
Total South Zone	29	62800	62707	1785	99.90	2.80
Govt. Of India	4	2500	5081	394	203.20	7.80
Total All India	84	188236	181153	8988	96.20	5.00

STATEWISE NUMBER OF FERTILISER QUALITY CONTROL LABORATORIES, ANALYSING CAPACITY AND SAMPLES ANALYSED-2024-25						
Name of State	No. Of Labs	Annual Analysing Capacity	No. Of Samples Analysed		Capacity Utilisation (%)	Sample Non-Standard (%)
			Standard	Non-Standard		
Assam	1	500	310	6	62.00	1.94
Mizoram	1	250	0	0	0.00	0.00
Tripura	1	500	485	11	97.00	2.27
Jharkhand	1	1500	1099	4	73.27	0.36
Bihar	1	4800	5150	80	107.29	1.55
Odisha	4	11000	7355	72	66.86	0.98
West Bengal	3	5136	3504	562	68.22	16.04
Total East & NER	12	23686	17903	735	75.60	4.11
Gujarat	4	16500	14316	345	86.76	2.41
M.P.	6	18000	17931	903	99.62	5.04
Chattishgarh	1	3000	5371	181	179.03	3.37
Maharashtra	5	22100	19350	2685	87.56	13.88
Rajasthan	7	15000	18548	420	123.65	2.26
Total West Zone	23	74600	75516	4534	101.23	6.00
Haryana	3	5100	2340	73	45.88	3.12
H.P	3	2000	2145	95	107.25	4.43
J&K	2	1450	1578	41	108.83	2.60
Punjab	2	3600	3940	191	109.44	4.85
U.P.	4	12000	11526	593	96.05	5.14
Uttarakhand	2	500	1213	22	242.60	1.81
Total North Zone	16	24650	22742	1015	92.30	4.50
Andhra Pradesh	3	10500	8009	361	76.28	4.51
Telangana	2	9000	10950	204	121.67	1.86
Karnataka	7	18000	13405	210	74.47	1.57
Kerala	2	5000	3830	184	76.60	4.80
Puducherry	1	700	441	5	63.00	1.13
Tamil Nadu	14	19600	19985	763	101.96	3.82
Total South Zone	29	62800	56620	1727	90.20	3.10
Govt. Of India	4	2500	7505	1950	300.20	26.00
Total All India	84	188236	180286	9961	95.80	5.50